

Name of the corporate debtor: Coral Infragold Private Limited
 Date of commencement of CIRP: 25.11.2020
 List of creditors as on: 04.03.2021

Annexure 7

List of operational creditors (Government Dues)

(Amount in
Rs.)

S. No.	Details of Claimant			Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	NA	NA	NA	NA	1,29,80,110.00	Out of the total amount claimed, dues specific to the project CRK as on 25.11.20 are not yet ascertainable
1	Central Board of Direct Taxes		Govt. of India, Deptt. Of Revenue, Income Tax Deptt. Bikaner, Govt ID Card No: 146 Dated 12.06.2019	22.02.2021	1,29,80,110.00	NA	NA	NA	NA	NA	NA	NA	NA	1,29,80,110.00	Out of the total amount claimed, dues specific to the project CRK as on 25.11.20 are not yet ascertainable	
2	Kripa Shankar Meena, Deputy Commissioner		Central Government Officer	15.02.2021	16,50,969.00	NA	NA	NA	NA	NA	NA	NA	NA	16,50,969.00	Out of the total amount claimed, dues specific to the project CRK as on 25.11.20 are not yet ascertainable	

